

No.GOB(I) 1/2022

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> APRIL, 2022.

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service and for administrative reasons:

<b>1</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. K.S.Bharath Kumar	District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Vigilance), High Court of Karnataka, Bengaluru.  (Vice Sri. S.Y.Watawati – due to retire from service on the afternoon of 29.04.2022)
2	Sri. Venkatesh R.Hulgi	LI Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as Addl. Registrar (Judicial), High Court Bench at Dharwad.  (Vice Sri. Jaishankar – transferred)
3	Sri. Jaishankar	District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Dharwad.	Proposed for appointment as District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru.  (Vice Sri. K.S.Bharath Kumar – transferred)

: 2 :

1	2	3	4
4	Sri. Dayananda V.H.	Addl. District and Sessions Judge- FTSC-I, Shivamogga.	Proposed for appointment as District Judge, OOD, Addl. Registrar (Judicial), High Court Bench at Kalaburagi. (Vice Sri. Srinivasa Suvarna – transferred vide this office notification No.GOB(I) 4(1)/2022 dated 23.4.2022)

BY ORDER OF THE HIGH COURT,

**Sd/-**

(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

- 1 The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
- 2 The Officer at Sl.No.1, Sri. K.S.Bharath Kumar, with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the afternoon of 29.04.2022 from Sri.S.Y.Watawati, who is due to retire from service on the afternoon of 29.04.2022 (being 30.04.2022 is declared as Vacation Holiday for High Court of Karnataka) and Sri.S.Y.Watawati, to handover the charge of his present post to Sri.K.S.Bharath Kumar.
- 3 The Officer at Sl.No.2, Sri. Venkatesh R.Hulgi, with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post after the date of relieving of Sri. Jaishankar.

**: 3 :**

- 4 The Officer at Sl.No.3, Sri. Jaishankar, with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post on the afternoon of 29.04.2022 from Sri.K.S.Bharath Kumar and Sri.K.S.Bharath Kumar, to handover the charge of his present post to Sri.Jaishankar.
- 5 The Officer at Sl.No.4, Sri. Dayananda V.H., with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post after the date of relieving of Sri. Srinivasa Suvarna.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 All the Private Secretaries to the Hon'ble Judges.
- 9 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office, with a direction to webhost the same in the official website of the High Court of Karnataka.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.

**: 4 :**

- 20 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
- 21 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 22 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 23 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 24 Spare copies.

**\* \* \***